

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No.59/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company	Sangita Jhunjhunwala -Vs- Raghunath Prasad Phoolchand Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Ms Swapna Choubey, ADV
 2) Mr Siddhartha Sharma, ADV
 3) Ms Namrata Baser, ADV

} for
petitioner
 P 19/12/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Ld. Counsel for the respondents sought leave of the Court for filing written submissions. Prayer is allowed. Written submissions may be filed within 15 days with a copy in advance to the opposite parties.

List it on 09/02/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)